

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/06/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**



PETITION NUMBER : TCP/4/2016

NAME OF THE TRANSFEROR : LAMMERTZ INDUSTRIENDEL GMBH

NAME OF THE TRANSFERRE : ALTEK LAMMERTZ NEEDLES LTD +3

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		----- REPRESENTATION BY WHOM	

<p>4, S. Purushothaman C. Prasanna Venkatesh & Associates</p>	<p>Counsel for Respondents (1 to 4)</p>	<p></p>
<p>C.D. RAULHEER KARI</p>	<p>Counsel for Petitioner</p>	<p></p>

ORDER

Counsel representing both the parties are present and stated that the parties are making efforts to reach to some settlement. They sought time for reporting the outcome of the settlement. In case no settlement is reached, the matter will be taken up for final hearing. Put up on 07.07.2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)